

**IN THE INCOME TAX APPELLATE TRIBUNAL
COCHIN BENCH, COCHIN**

Before Shri Chandra Poojari AM & Shri George Mathan, JM

ITA No. 232/Coch/2020
(Assessment Year: 2015-16)

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| Shri Bino George 142, Nellolapoikayil Purappuzha, Kuninji Ramapuram Kottayam 686576 | Vs. | Commissioner of Income Tax Public Library Building Shastri Road, Kottayam 686001 |
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PAN – ARIPG4124C

Appellant

Respondent

| | |
|----------------|-------------------------------|
| Appellant by: | None (Withdrawal Application) |
| Respondent by: | Smt. J.M. Jamuna Devi |

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| Date of Hearing: | 05.01.2021 |
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| Date of Pronouncement: | 05.01.2021 |
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ORDER

Per Bench

This appeal filed by assessee is directed against the order of the CIT(A) Kottayam dated 23.01.2020 for A.Y. 2015-16.

2. None appeared on behalf of the assessee. Smt. J.M. Jamuna Devi, Senior AR appeared on behalf of Revenue.

3. At the time of hearing the assessee submitted vide Withdrawal Application that the assessee has filed an application under Vivad-se-Viswas Scheme of 2020. The same has also been accepted by the Revenue and intimation in this regard has been issued. A copy of the same is taken note of and kept on record.

4. As the assessee's application under Vivad-se-Viswas Scheme 2020 has been accepted by Revenue and appeal filed by the assessee no

more survives and consequently the appeal stands dismissed as withdrawn.

5. Dictated and pronounced in the open Court on 5th January, 2021.

Sd/-
(Chandra Poojari)
Accountant Member

Sd/-
(George Mathan)
Judicial Member

Cochin, Dated: 5th January, 2021

Copy to:

1. *The Appellant*
2. *The Respondent*
3. *The CIT(A) -Kottayam*
4. *The Pr.CIT - Kottayam*
5. *The DR, ITAT, Cochin*
6. *Guard File*

By Order

//True Copy//

Assistant Registrar
ITAT, Cochin

n.p.